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श्री प्रेमसार(सा/0)

2119
12/02/24

Declaration of Assets and Liabilities

Year: 2023-24

I, Amit Kumar Sharma, son/daughter/wife of Shyam Nandan Sharma aged 39 years, belonging to Bihar Vidhan Sabha, Patna service and persently working as Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Nisha Kumari	Dependant-1 Name Shaurya Kr.	Dependant-2 Name Pakhi	Dependant-3 Etc. Name
(i)	Cash	10,000/-	3000/-	NIL	NIL	
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1) SBI - 3,28,000/- 2) UBI - 70,000/- 3) IDBI - 52,000/-	1) BOB-30,000/- 2) IDBI -5000/-	,,	,,	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	,,	,,	
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	1) LIC - 3096/- Quaterly 2) LIC - 1651/- Quaterly 3) LIC - 824/- Quaterly	LIC-7394/- Quaterly	,,	,,	
(v)	Motor Vehicles (details of make, etc.)	Two wheeler-Hond SP125 Four wheeler-Maruti Eronsical	NIL	,,	,,	
(vi)	Jewellery (give details of weight and value)	Gold - 30g	Gold- 50g Silver -10g	Gold-2g	Gold-2g	
(vii)	Other assets, such as values of claims/interests	NIL	NIL	,,	,,	

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	"	"	"	"	
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	"	"	"	"	
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	"	"	"	"	
(v)	Others(Such as interest in property)	"	"	"	"	

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on............................
(a)	(i) Loan from Banks	SBI – 6,50,000)–	5,95,506/–
	(ii) Loan from financial institutions	NIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	"	"
	(b) dues to departments dealing with supply of water	"	"
	(c)dues to departments dealing with supply of electricity	√	"

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	''	''
	(f)Other dues, if any	''	''
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN-IGJPS0638R	''
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	''
	(iii)Sales Tax[Only in case of proprietary business]	''	''
	(iv)Property Tax	''	''

C.   Personal Detail

GPF/CPF/PRAN No. :-   1101653654 26

Gender   :-   M

Date of Birth   :-   0 6 0 1 1 9 8 5

Class/Group   :-   C

Cadre   :-   Bihar Vidhan Sabha Service

Home District   :-   Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.......Amit Kumar Sharma.

Name of Employee : AMIT KUMAR SHARMA

Place : Patna

Designation : ....Office attendant

Date: 12/02/2024

Department : ...Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.

Amit Kumar Sharma.